

Central Administrative Tribunal
Principal Bench

OA No. 2768/2003

New Delhi this the 18th day of November, 2003

Hon'ble Shri V.K. Majotra, Vice-Chairman (A)
Hon'ble Shri Bharat Bhushan, Member (J)

Mrs. Sunita Rani
W/o Late Shri Naresh Kumar
R/o H.No. 112, Kailashpuri.
Meerut.

-Applicant

(By Advocate: Mrs. Jasmine Ahmed)

Versus

Union of India through.

1. Secretary,
Post, Dak Bhawan,
New Delhi-110001.
2. The Chief P.M.G.,
U.P. Circle, Lucknow
3. P.M.G. Bareilly.
4. Senior Superintendent of Post,
Gaziabad Division,
Gaziabad.

-Respondents

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice-Chairman (A)

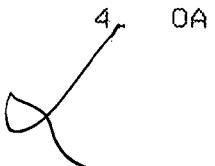
Learned counsel heard.

2: The applicant is stated to have participated in examination for departmental lower grade officials to the cadre of PAs/SAs in subordinate offices for the year 2002 for the vacancies upto 31.12.2002 under revised syllabus (Annexure A-1). Learned counsel pointed out that while the result of the said examination has been declared, result of the applicant who had appeared with Roll Number UPP-314(P) has been withheld. Applicant through this OA has sought a direction to respondents to release her result.

Vh

3. Considering the averments made before us. In the interest of justice it at this stage itself in our considered view, this OA can be disposed of requiring the respondents to communicate to the applicant reasons for withholding applicant's result of lower grade official examination held on 12.5.2020 in which she had appeared vide Roll Number UPP-314(P). Respondents are directed to comply with these orders within a period of one month from the date of communication of these orders.

4. OA stands disposed of. No costs.


(Bharat Bhushan)
Member (J)


(V.K. Majotra)
Vice-Chairman (A)

cc.